

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO. 1971  
TO BE ANSWERED ON 7.3.2018

**Funds Provided for Rehabilitation of Affected People**

1971. PROF. CHINTAMANI MALVIYA:

Will the Minister of COAL be pleased to state:

- (a) whether funds have been provided for rehabilitation of the affected people living in the non-safe areas of coal mines during the last three years and the current year;
- (b) if so, the State-wise details thereof; and
- (c) the year-wise and State-wise number of the families rehabilitated during the said period?

**A N S W E R**

MINISTER OF RAILWAYS AND COAL  
(SHRI PIYUSH GOYAL)

(a): Yes Madam. Funds have been provided for rehabilitation of the affected people living in the non-safe areas of coal mines during last three years and current year.

(b): (i) The details of expenditure during the last three years and current year by i) Asansol Durgapur Development Authority (ADDA), the nodal agency on behalf of Government of West Bengal under Master Plan is as under:-

Sl. No.	Year	Expenditure by ADDA	Remarks
1.	2014-15	-----	Due to non-acquisition of land by State Govt. in non-coal bearing areas or areas where coal is available at a depth of more than 600 metres or area where grade of coal is very poor/low, construction activity could not be proceeded. Resultant, fund could not be utilized in accordance with the provision of Master Plan.
2.	2015-16	-----	
3.	2016-17	Rs. 0.9211Crore for Demographic Survey & Valuation	
4.	2017-18	Rs. (143 crore +270 crore) = Rs. 413 crore.	ADDA has transferred Rs. 143 crore from the received amount under the head of Land Acquisition and Rs. 270 crore received in connection with construction activity to Housing Department, Govt. of West Bengal for construction of flats at the resettlement sites.

(ii) The details of expenditure by Bharat Coking Coal Limited (BCCL) & Jharia Raniganj Development Authority(JRDA) the nodal agency under the Master plan are as under:

<b>Sl. No</b>	<b>Year</b>	<b>Expenditure by BCCL (Rs.in Crore)</b>	<b>Expenditure by JRDA (Rs.in Crore)</b>	<b>Total (Rs.in Crore)</b>
1	2014-15	135.04	87.26	222.30
2	2015-16	150.08	33.85	183.93
3	2016-17	194.87	68.52	263.39
4	2017-18 upto December 2017.	53.98	32.0	85.98

(c): Year-wise and state wise number of families rehabilitated during the said period are as under:-

(i) The number of families rehabilitated by ADDA, West Bengal till date is NIL. In this connection it may be mentioned that construction of flats/houses has already been started by Housing Department, Govt. of WB w.e.f. 10.03.2017 and tenders for further construction of 12,816 flats has already been floated as communicated by ADDA/ Housing Department

(ii) The year-wise and state wise number of families rehabilitated in BCCL is as under:

<b>Sl No.</b>	<b>Year</b>	<b>State</b>	<b>No. of Family shifted</b>
1	2014-15	Jharkhand	1156
2	2015-16	Jharkhand	303
3	2016-17	Jharkhand	1694
4	2017-18 (upto January 2018)	Jharkhand	664

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